

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5398  
ANSWERED ON:06.09.2011  
FUNDS FOR STATE POLICE  
Singh Shri Bhola

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether various State Governments have sought 100% assistance from the Union Government for modernisation of police force, setting up of NSG hubs and anti-terror schools;
- (b) if so, the details thereof and the total number of such proposals received during each of the last three years and the current year, State-wise; and
- (c) the total funds released in this regard during the said period, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c) : Under the Scheme for Modernization of State Police Forces (MPF Scheme), there have been two category of States namely, Category "A" which are entitled to 100% central assistance and Category "B" States which are given assistance in the ratio of 75% Central share and 25% as State share. All North Eastern States, Sikkim and Jammu and Kashmir fall in Category "A" and remaining States are in Category "B". The State Governments have been seeking increased allocation of funds under the Scheme from time to time. During the last three financial years, 2008-09, 2009-10 and 2010-11, an amount of Rs. 1157.64 crore, Rs. 1230.00 crore and Rs. 1224.63 crore respectively was released to various States under the MPF Scheme. A statement indicating funds released to the States under the MPF Scheme in the last three years is enclosed at Annexure-I. No funds have yet been released in 2011-12.

Requests were received from various State Governments for setting up of National Security Guards (NSG) Hubs during the period 2008 to 2011. A statement showing the requests received from various State Governments in this regard is enclosed at Annexure-II. Four (04) Regional Hubs of National Security Guards have been set up by the Government at Chennai, Hyderabad, Kolkata and Mumbai. These Hubs have been made operational on 30th June / 1st July, 2009. The Government has also approved setting up of two Regional Centres of NSG at Kolkata and Hyderabad.

In order to strengthen the training inputs in the States affected by insurgency and terrorism, the Ministry of Home Affairs is implementing a Plan Scheme during the 11th Plan period for providing assistance to State Governments for establishment of Counter-Insurgency and Anti-Terrorist (CIAT) Schools. Initially, the Central Government, with the help of Bureau of Police Research & Development in the financial year 2008-09 had identified five States namely, Bihar, Chhattisgarh, Assam, Orissa and Jharkhand and in each State four CIAT schools were to be established. Later, the Ministry has received requests of four States (West Bengal - 2 and Tripura, Manipur and Nagaland – one CIAT school each) in the year 2009-10. The Ministry of Home Affairs had redistributed schools in July, 2010. The Ministry has requested in 2011-12 to all the nine States, where this Scheme is in operation, to indicate whether they require additional CIATs Schools in the next Plan period or not. The requirements projected by the States are given in Annexure-III. A statement showing the State-wise and year-wise details of funds released to various State Governments under this Plan Scheme is enclosed at Annexure-IV.